

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Service Tax Appeal No. 77146 of 2018

(Arising out of Order-in-Original No. 07/ST/Commissioner/2018 dated 23.03.2018 passed by Commissioner of CGST & Central Excise, Patna.

M/s Ram Kripal Singh Construction Pvt. Ltd.,
Deep Shikha Road, Shree Krishna Nagar, Begusarai, Bihar-851101.

..Appellant

VERSUS

Commissioner of CGST & Central Excise, Patna.
C. R. Building 4th Floor, Birchand Patel Path, Patna-800001.

..

...Respondent

With

Service Tax Appeal No. 77147 of 2018

(Arising out of Order-in-Original No. 07/ST/Commissioner/2018 dated 23.03.2018 passed by Commissioner of CGST & Central Excise, Patna.

Shri Ranjan Kumar,
Director M/s Ram Kripal Singh Constructin Pvt. Ltd.,
Deep Shikha Road, Shree Krishna Nagar, Begusarai, Bihar-851101.

..Appellant

VERSUS

Commissioner of CGST & Central Excise, Patna.
C. R. Building 4th Floor, Birchand Patel Path, Patna-800001.

..

...Respondent

And

Service Tax Appeal No. 77148 of 2018

(Arising out of Order-in-Original No. 07/ST/Commissioner/2018 dated 23.03.2018 passed by Commissioner of CGST & Central Excise, Patna.

M/s Ram Kripal Singh, Managing Director
M/s Ram Kripal Singh Construction Pvt. Ltd.,
Deep Shikha Road, Shree Krishna Nagar, Begusarai, Bihar-851101.

..Appellant

VERSUS

Commissioner of CGST & Central Excise, Patna.
C. R. Building 4th Floor, Birchand Patel Path, Patna-800001.

..

...Respondent

APPERANCE :

Shri Arvind Kumar, Advocate for the Appellant

Shri M. P. Toppo, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

FINAL ORDER No...75839-75841/2021

DATE OF HEARING : 06.12.2021

DATE OF DECISION : 06.12.2021

PER BENCH:

The Appellants have filed copies of Form No.SVLDRS-4, which are discharge Certificates for full and final settlement of Tax Dues under Section 127 of the Finance (No.2) Act, 1994 read with Rule 9 of Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and prays for withdrawal for their appeals. Accordingly, the appeals of the appellants are dismissed as withdrawn under Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019.

(Dictated and pronounced in the open court)

Sd/-

(P. K. Choudhary)
Member (Judicial)

Sd/-

(P. Anjani Kumar)
Member (Technical)

Tushar